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their T. R. Vittal Rao: May I know if after getting the report there will be any further scrutiny of it or will the works be taken up as soon as it is received?

Shri Humayun Kabir: Which report does the hon. Member refer to?

Shri T. R. Vittal Rao: As soon as the Gokhale Committee submits its report, will the works be started immediately on it, or will it again be submitted for further scrutiny by another committee?

Shri Humayun Kabir. The work will be started as soon as possible after the receipt of the report, but where very large sums of money are involved running into crores, the hon. Member will appreciate that further examination may be necessary.

Shri T. B. Vittal Rao: Only Rs. 1.12 crores have been provided in the Second Plan for the extension of this canal. Will there be any scrutiny for that small amount also?

Shri Humayun Kabir: He is not probably aware that the proposal put up by the Andhra Government alone comes to Rs. 1.25 crores.

Mr. Speaker: What is the use of asking questions like this? A report is after all to advise. Can anybody ask what they will do after perusing the report?

Shri Nagi Reddy: The point is that after the report is received, it goes from department to department and then there is an extensive waste of time.

Mr. Speaker: At least the Minister must look into it. Gokhale cannot become the Minister. Only the Minister is responsible to this House. What is the use of hon. Members asking us to surrender our sovereignty? We have created so many autonomous bodies. Do they want another unautonomous autonomous body. Hon. Members will always bear in mind that the autonomy and supremacy of this Parliament shall not be shared with any others. Therefore, we have

no right over the committee, while we can catch hold of the Minister, but he can say: you asked me not to look into this matter. Therefore, such questions may be avoided. We must strengthen this Parliament as much as possible. Will there be any delay? He must look into it.

Shri T. B. Vittal Rao: That is what I say.

Mr. Speaker: The hon. Member prescribes the time. Such questions lead us nowhere.

Shri T. B. Vittal Rao: I am soorry. Let me clarify the position. This has first been examined and inspected by the Andhra and Madras Government technical experts. Then again it has been referred to this committee. So, I am asking whether again their report will be referred to another committee, or the work will be started straightaway

Mr. Speaker: It largely depends on the report.

Scarcity Areas in Andhra Pradesh

*1413. Shri Venkatasubbalah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether financial aid was sought by the Andhra Pradesh Government for construction of medium sized projects in the scarcity areas of the State during 1957-58; and

(b) if so, whether any amount has been sanctioned?

The Deputy Minister of Irrigation and Power (Shri Hathi); (a) Yes, Sir.

(b) Rs. 30 lakhs.

Shri Venkatasubbalah: May I know which are the schemes which have been recommended by the State Government for financial aid?

Shri Hath: Under the scarcity programme the State Government recommended 17 schemes. I have got the list but it is a long one. I shall supply it to the hon. Member if he wants. Otherwise, I shall read it if he wants. They have all been accepted.

Shri Nagi Reddy 7038-

Mr. Speaker: Venkatasubbaiah first, Nagi Reddy second.

Shri Venkatasubbaiah: What is the extent of the land that is going to be irrigated under these schemes?

Shri Hathi: The irrigation potential would be about 1.8 million acres.

Shri Nagi Roddy: May I konw whether the Government of Andhra has asked for greater grants for mediumscale projects in the scarcity areas?

Shri Hathi: No. The whole programme was for about Rs. 500 lakhs, which has now been increased to Rs. 650 lakhs. Out of this, they wanted Rs. 30 lakhs immediately which we have advanced.

Shri Nagi Reddy: Had they asked for a greater sum in the Second Five Year Plan period as a whole?

Shri Hathi: In fact, in the Second Plan there is no special provision for any scarcity relief programme. This is only the spillover from the provision in the first Plan which was Rs. 40 crores. Out of it, about Rs. 28 crores had been spent during the first Plan, and the balance is being distributed to the States.

Shri Thirumala Rao: Which are the districts in which these various scarcity areas are located?

Shri Hathi: Perhaps I will require notice to mention where all these 17 schemes are located, but I can supply a list of all the 17 schemes.

Shri Venkatasubbaiah: In view of the schemes which have been proposed for helping the drought and scarcity areas, may I know whether the Central Government propose to give the full financial assistance asked for by the State Government? The hon. Minister was telling us that schemes had been sent up for Rs. 6 crores. In view of the scarcity and drought conditions prevailing in those areas, will the Central Government consider the desirability of sanctioning the entire amount to stop the recurring famine conditions?

Shri Hathl: The requirement of the State has been met by the extra allocation of Rs. 150 lakhs.

Eastern Bailway Press

1414. Shrimati Renu Chakravarity: Shri Dasaratha Deb:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that increasing printing orders are being placed on outside presses from the Eastern Railway Press;

(b) whether any irregularities in the Eastern Railway Press have been brought to the notice of Government; and

(c) if so, whether any enquiry has been made in this regard?

The Deputy Minister of Railways, (Shri Shahnawaz Khan): (a) No.

Shrimati Renu Chakravartty: Is it a fact that in spite of the fact that we have expended an additional Rs. 6 lakhs for night-shift and have indented for machinery and for a large number of new personnel, the actual output of the Press has remained static? Though our information is that it is declining, in any case it has not increased. If so, what is the reason therefor?

The Minister of Railways (Shri Jagjivan Ram): There has been no decline; there has been an increase, and a substantial increase.

Shrimati Renu Chakravartiy: What has been the result of the police on-the-spot inquiry into the allegations of corruption against the Superintendent of the Press?

⁽b) Yes.

⁽c) Yes.